

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Wednesday, 20th March 2013/ 30 Phalgun, 1934 (Saka)

No. 94

2.04 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.05 PM **Question Hour:** Starred questions No. 81 to 84 were asked and replied. Replies to starred questions No. 85 to 100 and un-starred questions No. 230 to 270 were placed on the table.
2. 3.02 PM The Chair welcomed Shri Vijay Jolly, Ex-Member, Delhi Legislative Assembly for his presence in the LG Gallery.
3. 3.03 PM The House congratulated Shri Dharam Deo Solanki, Hon'ble Member on his birthday.
4. 3.03 PM Prof. Vijay Kumar Malhotra, Leader of Opposition stated that according to Press reports, IB has warned the Government of the threat of Fidayeen attacks in the Capital this week.
He requested the Chair to allow him to raise this issue under Calling Attention (Rule-54).
The Chair stated that the aforesaid matter pertains to the internal security and it does not involve any primary responsibility of the Delhi Government.
5. 3.06 PM **Special Mention (Rule 280):**
Following Members raised matters under Rule 280:
 1. Shri Surender Kumar (Minister of Urban Development intervened.)
 2. Shri Ramesh Bidhuri (Minister of Urban Development intervened.)
 3. Ch. Bharat Singh
 4. Shri Anil Kumar
 5. Shri Sumesh Shokeen
 6. Shri Pardyumn Rajput (Minister of Health intervened)
 7. Shri Anil Jha
 8. Shri Mohan Singh BishtThe Chair ruled that the following matters to be raised by the Members under Rule – 280 will be treated as read:
 9. Shri Jai Bhagwan Aggarwal
 10. Shri Dharam Deo Solanki
6. 3.31 PM **Papers laid on the table:**
 1. **Smt. Sheila Dikshit, Chief Minister** laid the copies of following papers(English & Hindi Version):
 - (i) Notification No. F14 (13)/LA-2012/Con2law/179 dated 28.12.2012 regarding “The Delhi Value Added Tax (Fourth Amendment) Act, 2012, (Delhi Act 14 of 2012).
 - (ii) Notification No.F.3 (9)/Fin./Rev-I/2012-13/DSVI/34-39 dated 15.01.2013 regarding effective date of Commencement of date in r/o “The Delhi Value Added Tax (Fourth Amendment) Act, 2012. (Delhi Act 14 of 2012).
 - (iii) Notification No.F. 3(13)/Fin(Rev-I)/2012-13/DSVI/180 dated 28.02.2013 regarding notification for providing of the Composition Scheme for registered dealer engaged exclusively in carrying out works contract for cash or for deferred payment or for valuable consideration in Delhi.

2. **Dr.A.K.Walia, Minister of Health & Family Welfare** laid the copy of Annual Accounts together with the Audit Report for the financial year 2009-10 in r/o Guru Govind Singh Indraprastha University (English & Hindi Version).
7. 3.33 PM **House adjourned for tea break upto 4.00 PM.**
8. 4.03 PM **House reassembled.
Hon'ble Speaker in Chair.**
9. 4.04 PM **BUDGET (2013-14)**
- 1. Presentation of Annual Budget (2013-14):**
Smt. Sheila Dikshit, Chief Minister presented the Annual Budget of Govt. of NCT of Delhi for the Financial Year 2013-14.
10. 4.55 PM **The Chair named Hon'ble Members Shri Sat Prakash Rana & Shri Kulwant Rana for their indecorous behaviour.**
11. 4.56 PM **Budget speech continued...**
12. 5.31 PM **2. Presentation of Demands for Grants (2013-14):**
The Chief Minister presented the Demands for Grants for the Financial Year 2013-14.
- 3. Presentation and Voting on the Supplementary Demands (2012-13):**
The Chief Minister presented the first and final batch of Supplementary Demands for the Financial Year 2012-13.
The Supplementary Demands were considered demand-wise and passed by voice vote.
13. 5.37 PM **The Members of Bhartiya Janta Party walked out of the House.**
14. 5.38 PM **4. Appropriation (No.1) Bill, 2013:**
The Chief Minister introduced the 'Appropriation (No.1) Bill, 2013 (Bill No. 02 of 2013) with the leave of the House.
The Chief Minister moved that the Bill be considered.
The Bill was considered clause-wise.
The Chief Minister moved that the Bill be passed.
The Motion was put to vote and adopted by voice vote.
15. 5.41 PM **The Chair adjourned the House upto 2.00 PM on Thursday, 21st March, 2013.**

**Delhi
20th March, 2013**

**P.N.Mishra
Secretary**